

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

24. IA 1497/2024 Interlocutory Application(IBC)(Liq.)/19/2024 in C.P.
(IB)/2318(MB)2018

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 03.07.2024**

NAME OF THE PARTIES:- **Mr. Harshad Deshpande Vs. Mr. Mukesh
Agrawa**
IN THE MATTER OF
RQS Engineering Pvt. Ltd.
V/s
Thermo Products Pvt. Ltd.

**Section: Rule 11 of NCLT, 2016 Sec 33(1) (b) (i) to (iii) r/w Sec 33(3) of Insolvency
and Bankruptcy Code, 2016**

ORDER

Counsel, Akshay Petkar appeared for the Applicant in both the Applications.

List these Applications on **23.08.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)